

[Shri Jyotirmoy Bosu]  
tained in their Ninety-fourth Report  
relating to Ministry of Finance.

(2) Hundred and thirty-second  
Report on action taken by Govern-  
ment on the recommendations con-  
tained in their Ninety-third Report  
on Audit Reports on the Accounts  
of Khadi and Village Industries  
Commission for the years 1964-65 to  
1970-71.

(3) Hundred and thirty-third Re-  
port on the Report of the Comptrol-  
ler and Auditor General of India for  
the year 1971-72—Union Govern-  
ment (Civil) relating to the Minis-  
tries of Finance, Home Affairs and  
Cabinet Secretariat (Department of  
Personnel).

#### COMMITTEE ON PUBLIC UNDER- TAKINGS

55TH AND 56TH REPORTS AND MINUTES

SHRI NAWAL KISHORE SHARMA  
(Dausa): I beg to present the follow-  
ing Reports and Minutes of the Com-  
mittee on Public Undertakings:

(1) Fifty-fifth Report on Hindu-  
stan Photo Films Manufacturing  
Company Limited.

(2) Fifty-sixth Report on Indian  
Drugs and Pharmaceuticals Limited.

(3) Minutes of the sittings of the  
Committee (1973-74) relating to  
action taken by Government on the  
Reports of the Committee.

(4) Minutes of the sittings of the  
Committee (1973-74) relating to  
Procedure and Miscellaneous  
Matters.

#### JOINT COMMITTEE ON OFFICE OF PROFIT

##### NINTH REPORT

SHRI PATTABHI RAMA RAO  
(Raia mudry): I beg to present the  
Ninth Report of the Joint Committee  
on Offices of Profit.

#### DISTURBED AREAS (SPECIAL COURTS) BILL

##### REPORT OF JOINT COMMITTEE

SHRI LILADHAR KOTOKI (Now-  
gong): I beg to present the Report of  
the Joint Committee on the Bill to  
provide for the speedy trial of certain  
offences in certain areas and for  
matters connected therewith.

#### COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

RECOMMENDATION TO RAJYA SABHA TO  
ELECT A MEMBER.

SHRI D. BASUMATARI (Kokraj-  
har): I beg to move:

"That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
elect one member of Rajya Sabha in  
accordance with the system of pro-  
portional representation by means  
of the single transferable vote to the  
Committee on the Welfare of Sched-  
uled Castes and Scheduled Tribes  
in the vacancy caused by the resigna-  
tion of Dr. Z. A. Ahmad from the  
Committee and do communicate to  
this House the name of the member  
so elected by Rajya Sabha to the Com-  
mittee".

MR. SPEAKER: The question is:  
"That this House do recommend to  
Rajya Sabha that Rajya Sabha do  
elect one member of Rajya Sabha in  
accordance with the system of pro-  
portional representation by means of  
the single transferable vote to the  
Committee on the Welfare of Sched-  
uled Castes and Scheduled Tribes in  
the vacancy caused by the resigna-  
tion of Dr. Z. A. Ahmad from the  
Committee and do communicate to  
this House the name of the member  
so elected by Rajya Sabha to the  
Committee."

*The motion was adopted.*